

S.No.2

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-04-2024 AT 10:30 AM**

**CP No.62/272/HDB/2021
AND
IA (CA) 144/2023 in CP No.62/272/HDB/2021
u/s. 272 of Companies Act, 2013**

IN THE MATTER OF:

Cherukuri Prasad Real Estate Pvt Ltd

...Petitioner

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No.62/272/HDB/2021

Orders not pronounced. For orders on 05.06.2024.

IA (CA) 144/2023

Orders not pronounced. For orders on 05.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)